

Seniority 200

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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
AHMEDABAD BENCH  
NEW DELHI

O.A. No. 443 of 1987.  
P.A. No.

DATE OF DECISION 19.7.1991

A.D. Thomas

Petitioner

Mr. B.V. Bhatt

Advocate for the Petitioner(s)

Versus

Union of India & Ors.

Respondent

Mr. P.M. Raval

Advocate for the Respondent(s)

CORAM :

The Hon'ble Mr. M.M. Singh .. . Administrative Member

The Hon'ble Mr. R.C. Bhatt .. . Judicial Member

1. Whether Reporters of local papers may be allowed to see the Judgement? *Y*
2. To be referred to the Reporter or not? *No*
3. Whether their Lordships wish to see the fair copy of the Judgement? *No*
4. Whether it needs to be circulated to other Benches of the Tribunal? *No*

A.D. Thomas,  
Inspector of Customs,  
Customs & Central Excise, Bldg.,  
Navrangpura,  
Ahmedabad-380 009.

Q  
: Applicant

Versus

1. Union of India,  
Ministry of Finance,
2. Collector,  
Customs & Central Excise,  
Ahmedabad.
3. Dy. Collector (P & E),  
Customs & Central Excise,  
Baroda.

: Respondents

CORAM : Hon'ble Mr. M.M. Singh : Administrative Member  
Hon'ble Mr. R.C. Bhatt : Judicial Member

O.A. No. 443 of 1987

O R A L - O R D E R

Dated : 19.7.1991

Per : Hon'ble Mr. R.C. Bhatt .. Judicial Member

The applicant has filed pursis withdrawing this Original Application on the ground that the relief prayed in the application is already granted by the respondents and now no grievance remains against the respondents. There is an endorsement on this withdrawal pursis dated 13.6.1991 about the receipt of the copy of the same by respondents' learned counsel. Withdrawal allowed. The application is disposed of as withdrawn. No order as to costs.

*resd*

( R C Bhatt )  
Judicial Member

*h. a. J*  
( M M Singh )  
Administrative Member

M.A./428/87

in

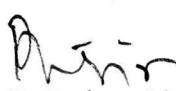
O.A./443/87

(9)

Coram : Hon'ble Mr P H Trivedi .. Vice Chairman  
Hon'ble Mr P M Joshi .. Judicial Member

17/9/1987

Learned advocate Mr BV Bhatt for the applicant appears and requests for time for correction of some information relevant for the case. Allowed. The case be adjourned to 29th October, 1987 for further directions. With this order M.A./428/87 stands disposed of.

  
( P H Trivedi )  
Vice Chairman

  
( P M Joshi )  
Judicial Member

MA/478/87  
in  
OA/443/87

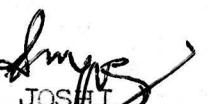
(S)

CORAM : HON'BLE MR. P.H. TRIVEDI : VICE CHAIRMAN  
HON'BLE MR. P.M. JOSHI : JUDICIAL MEMBER

7/10/1987

Heard learned advocates Mr. B.V. Bhatt and Mr. J.D. Ajmera for the applicant and the respondent respectively. The petition allowed. Persons listed in Annexure A II be joined respondents, advocates and registry to issue notice to them. With this miscellaneous application is disposed of.

  
( P.H. TRIVEDI )  
VICE CHAIRMAN

  
( P.M. JOSHI )  
JUDICIAL MEMBER